

>14.19 hrs

APPROPRIATION (RAILWAYS) NO. 3 BILL, 2004*

Title: Motion for introduction, consideration and passing of the Appropriation (Railways) No. 3 Bill, 2004. (Bill Passed)

THE MINISTER OF RAILWAYS (SHRI LALU PRASAD): Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2004-2005 for the purposes of Railways.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2004-2005 for the purposes of Railways."

The motion was adopted.

SHRI LALU PRASAD: Sir, I introduce** the Bill.

...(Interruptions)

MR. SPEAKER: The hon. Minister may now move for consideration of the Bill.

SHRI LALU PRASAD: I beg to move:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2004-2005 for the purposes of Railways, be taken into consideration."

MR. SPEAKER: The question is:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2004-2005 for the purposes of Railways, be taken into consideration."

The motion was adopted.

- Published in the Gazette of India, Extraordinary, Part-II, Section -2 dated 23.8.2004
- ** Introduced with the Recommendation of the President.
- **MR. SPEAKER:** The House will now take up clause by clause consideration of the Bill.

...(Interruptions)

अध्यक्ष महोदय : मैं हाथ जोड़कर कहता हूँ कि आप अपनी जगहों पर जाइए।

...(व्यवधान)

MR. SPEAKER: The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the long Title were added to the Bill.

MR. SPEAKER: The Minister may now move that the Bill be passed.

...(Interruptions)

SHRI LALU PRASAD: Sir, I beg to move:

"That the Bill be passed."

MR. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

...(Interruptions)

MR. SPEAKER: The House stands adjourned to meet again tomorrow, the 24th August, 2004 at 11.00 a.m.

14.21 hrs.

The Lok Sabha then adjourned till Eleven of the Clock

on Tuesday, August 24, 2004/Bhadra 2, 1926 (Saka).
